

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 38 of 2018

IN THE MATTER OF:

P. Dwaraknath Reddy

...Appellant

Versus

Competition Commission of India

...Respondent

Present

For Appellants:

For Respondents:

O R D E R

29.01.2020 Let the Fixed Deposit Receipt be renewed for another period of three months from the date of maturity.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)